

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 2540
TO BE ANSWERED ON 13/03/2026

WAGES UNDER MGNREGA

2540 Shri Ajit Kumar Bhuyan:

Will the Minister of Rural Development be pleased to state:

- (a) whether it is a fact that Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is providing 100 days of guarantee wage employment for rural households;
- (b) if so, the details thereof;
- (c) the amount of Central fund received by Assam for implementation of MGNREGA during last five years;
- (d) the data on number of job days created by Government of Assam, year-wise; and
- (e) the data pertaining to payment made by Government of Assam to Job Card holders under MGNREGA, year-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a) & (b): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment Scheme. It provides livelihood security, i.e. fall-back options for livelihood for the rural households, when no better employment opportunity is available.

The responsibility of implementation of the Mahatma Gandhi NREGS is vested with the Governments of concerned States/UTs. The Scheme guarantees up to 100 days of wage employment subject to demand for work by the eligible beneficiaries. During the current Financial Year (FY) 2025-26 (as on 09.03.2026), 99.81% of the eligible rural households have been offered employment against demand for the employment under the scheme, reflecting effective implementation of the scheme.

Number of households who completed 100 days of employment under Mahatma Gandhi NREGS during the last five financial years is given below:

SI. No.	Financial Year	Number of households who completed 100 days of employment (in lakh)
1	2020-21	71.97
2	2021-22	59.14
3	2022-23	35.96
4	2023-24	44.94
5	2024-25	40.69

As per NREGASoft

(c): Under the Mahatma Gandhi NREGS, fund release is a continuous process. Details of total funds released to Assam under Mahatma Gandhi NREGS from 2020-21 to 2024-25 are given below:

SI. No.	Financial Year	Total funds released (Rs. in crore)
1	2020-21	2605.77
2	2021-22	2223.32
3	2022-23	2056.49
4	2023-24	2221.38
5	2024-25	1929.70

(d): Details of persondays generated in Assam under Mahatma Gandhi NREGS from 2020-21 to 2024-25 are given below:

SI. No.	Financial Year	Persondays generated (in lakh)
1	2020-21	911.53
2	2021-22	915.85
3	2022-23	786.74
4	2023-24	874.22
5	2024-25	711.31

As per NREGASoft

(e): Under the Scheme, the Wage payments are directly credited by the Central Government to the accounts of the beneficiaries through Direct Benefit Transfer protocol. Sanctions for wage payments are issued daily by the Ministry through the Public Finance Management System (PFMS) based on fund transfer orders received from the States/ UTs after following due procedures.

Details of funds released towards wage component under Mahatma Gandhi NREGS from 2020-21 to 2024-25 for State of Assam are given below:

Financial Year	Funds released towards wage component (Rs. in crore)
2020-21	2154.95
2021-22	2126.41
2022-23	1831.40
2023-24	1943.17
2024-25	1556.59
